

**CITY CIVIL AND SESSION COURT MUMBAI**  
**IN THE COURT OF HHJ SHRI A.T. WANKHEDE**  
**COURT 57 ADDL SESSIONS JUDGE**  
**Criminal Cause List Dated 27-08-2020**

S.No.	Case Type	Case No.	Title	Name of Advocate
(Urgent Cases)				
<b>STEPS</b>				
1	SPL CASE MCOC	100008/2006	The State of Maharashtra Vs Suresh Shamrao Shinde 9	SPP Mr. P.D. Gharat  Anand Gita
2	SPL CASE MCOC	100007/2007	State of Maharashtra Vs Vinod Asrani	Adv. Yogesh Dandekar, Adv. Joshi, Adv. Laxmeshwar
<b>ARGUMENTS</b>				
3	SPL CASE MCOC	100004/2018	STATE OF PANVEL POLICE STATION Vs SURESH SHAMRAV SHINDE AND ORS.02	SPP Mr. P.D. Gharat  Adv. Mr. Prakash Shetty
4	SPL CASE MCOC	100003/2019	CBI Vs SURESH SHAMRAO SHINDE @ LAXMAN AND ORS.03	PP
<b>EVIDENCE PART HEARD</b>				
5	SESSIONS CASE	100187/2011	The State DCB CID Unit-I Vs Mohd. Alijaan Mohd. Shaikh and one other	PP, Mr. P.D. Gharat  Adv. Nitin Sejpal, Adv. Prakash Shetty and Adv. Tushar Khandare
6	SESSIONS CASE	100188/2011	The State DCB CID UNIT IV Vs Mohd. Alijaan Mohd. Shaikh @ Sameer and one other	PP, Mr. P.D. Gharat  Mr. Sejpal, Mr. Sonkawade, Mr. P. Shetty